

Disposal in Year (From:1-1-2018 ---- To: 31-12-2018)

	Criminal Case Type Name	Case Type Full Form	0 to 1 year	1 to 2 years	2 to 3 years	3 to 4 years	4 to 5 years	5 to 6 years	6 to 7 years	7 to 8 years	8 to 9 years	9 to 10 years	More Than 10 years	Total
1	Bail Appl	Bail Applications	<u>59</u> (100.00%)	0	0	0	0	0	0	0	0	0	0	59
2	Criminal Appeals	Criminal Appeals	<u>4</u> (80.00%)	0	<u>1</u> (20.00%)	0	0	0	0	0	0	0	0	5
3	Criminal Revision	Criminal Revision	<u>12</u> (100.00%)	0	0	0	0	0	0	0	0	0	0	12
4	CrI. Misc	Other Criminal Misc Cases	<u>2</u> (66.67%)	<u>1</u> (33.33%)	0	0	0	0	0	0	0	0	0	3
5	CrI. Misc (u/s 446)	Misc.Cases u/s.446 Cr.P.C	<u>1</u> (33.33%)	<u>2</u> (66.67%)	0	0	0	0	0	0	0	0	0	3
6	NDPS Act	NDPS Act	0	0	<u>1</u> (100.00%)	0	0	0	0	0	0	0	0	1
7	POCSO Act.	POCSO Act. 2012	<u>4</u> (50.00%)	<u>3</u> (37.50%)	<u>1</u> (12.50%)	0	0	0	0	0	0	0	0	8
8	Prc(warrant Procedure)	P R C(Warrant Procedure)	<u>1</u> (50.00%)	<u>1</u> (50.00%)	0	0	0	0	0	0	0	0	0	2
9	Session Trial	Session Trial	0	0	0	0	0	0	<u>2</u> (66.67%)	<u>1</u> (33.33%)	0	0	0	3

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1	Bail Appl	Bail Applications	59 (100.00%)	0	0	0	0	0	0	0	0	0	0	59
10	Spl.	Cases under Special Act triabl	0	0	1 (50.00%)	1 (50.00%)	0	0	0	0	0	0	0	2
11	S.T. Type1	Sessions Cases (Type-1 Cases).	17 (45.95%)	8 (21.62%)	4 (10.81%)	1 (2.70%)	0	0	1 (2.70%)	0	0	0	6 (16.22%)	37
12	S.T. Type2	Sessions Cases (Type-2 Cases)	10 (35.71%)	5 (17.86%)	0	0	1 (3.57%)	1 (3.57%)	0	1 (3.57%)	1 (3.57%)	0	9 (32.14%)	28
	Grand Total		110 (67.48%)	20 (12.27%)	8 (4.91%)	2 (1.23%)	1 (0.61%)	1 (0.61%)	3 (1.84%)	2 (1.23%)	1 (0.61%)	0 (0.00%)	15 (9.20%)	163